

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH AT PUNE



Execution Application – 11/ 2025

IN

Original Application 90/2021

Shubha Kulkarni & Anr

... Applicants

Versus

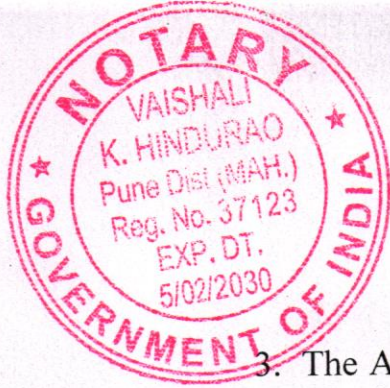
Maharashtra Pollution Control Board & Ors

... Respondents

**Affidavit in Reply on behalf of Respondent No 6 Pimpri Chinchwad
Municipal Corporation (PCMC)**

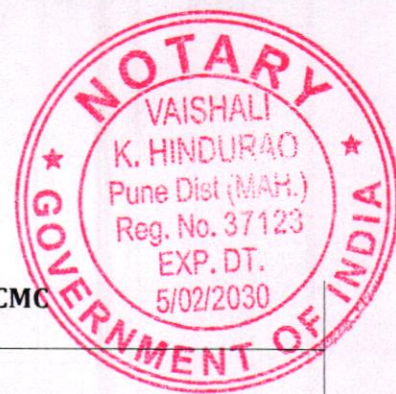
I, Mr Yogesh Alhat , Executive Engineer Environment Department having office at PCMC Building, Pimpri Pune 411018 do hereby solemnly affirm and state as under.

1. I say that I have read the contents of the Execution Application and the same is denied in its entirety save to the extent admitted specifically. Nothing herein may be deemed to be admitted for lack of a specific traverse.
2. At the outset the Answering Respondent states that they are only responding to the contents directly relevant to the Execution Application and the directions of this Hon'ble Tribunal in OA 90/2021 if the Applicant is keen to raise any other issues not specifically covered by the said order, they may choose to file appropriate proceedings before this Hon'ble Tribunal.

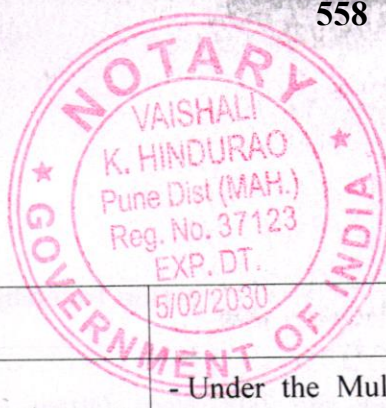


3. The Answering Respondent submits that, they have complied with all the directions that were issued to them by this Hon'ble Tribunal. The Compliances are stated as below.

Sr. No.	Point	Action Taken by PCMC
1	A vigilance monitoring system be established by way of geo fencing supported with CCTV coverage and police surveillance squad in order to check that no mining activity takes place in future	- In order to prevent unauthorized dumping in the Mula riverbank and to curb illegal sand extraction, CCTV cameras have been installed at a total of 17 locations, comprising 8 locations on the approach roads along the riverbanks and 9 locations adjacent to the riverbank. - To prevent dumping of construction debris and waste along the banks of the Mula River, a Nuisance Detection Squad has been appointed by the Pimpri Chinchwad Municipal Corporation. Through this squad, action has been taken against approximately 1296 offending citizens / establishments found dumping debris in public places and along riverbanks in PCMC area, and a penalty amounting to Rs. 85.0 lakh has been recovered till date.
2	All the obstructions which have been noted in the Joint Committee report in point No.3 from Serial Nos. 1 to 7 be removed within a period of four months	Details as below (2/1 to 2/8)
2/1	To implement a Vigilance Monitoring System to prevent unauthorized dumping along the banks of the Mula River.	- In order to prevent unauthorized dumping in the Mula riverbank and to curb illegal sand extraction, CCTV cameras have been installed at a total of 17 locations, comprising 8 locations on the approach roads along the riverbanks and 9 locations adjacent to the riverbank. - To prevent dumping of construction debris and waste along the banks of the Mula River, a Nuisance Detection Squad has been appointed by the Pimpri Chinchwad Municipal Corporation. Through this squad, action has been taken against approximately 1296 offending citizens / establishments found dumping debris in public places and along riverbanks in PCMC area, and a penalty amounting to Rs. 85.0 lakh has been recovered till date.



Sr. No.	Point	Action Taken by PCMC
2/2	Measures should be implemented to prevent the dumping of debris and waste along the Mula River banks.	- Through the 'D' Ward Office of the Pimpri Chinchwad Municipal Corporation, approximately 2,22,098 cubic meters of debris have been removed from the banks of the Mula River. After receiving the work order for implementation of the Mula River Rejuvenation Project, approximately 40,000 cubic meters of debris have been removed till date. - To prevent dumping of construction debris and waste along the banks of the Mula River, a Nuisance Detection Squad has been appointed by the Pimpri Chinchwad Municipal Corporation. Through this squad, action has been taken against approximately 1296 offending citizens / establishments found dumping debris in public places and along riverbanks in PCMC area, and a penalty amounting to Rs. 85.0 lakh has been recovered till date. - Out of the total 9 bridges over the Mula River, protective mesh barriers have been installed on 7 bridges. For the remaining 2 bridges, installation of mesh is not required for Harris Bridge. And the bridge on the National Highway at Wakad falls under the jurisdiction of the National Highways Authority of India (NHAI).
2/3	Measures should be undertaken to prevent water pollution in the Mula River.	- At Pimple Nilakh, sewage treatment plants with capacities of 20 MLD and 15 MLD are operational. At present, an average of 34 MLD of sewage is being treated and purified through these facilities. - As the capacity of the existing main sewer line laid earlier by the Municipal Corporation along the Mula River is inadequate, and considering future population growth, work of laying a new sewer line under the River Rejuvenation Project has been initiated. - The work of laying interceptor lines is in progress to convey sewage from the drains discharging into the Mula River to the nearest sewage treatment plants for proper treatment. - To prevent solid waste from entering the Mula River through drains, it is proposed to install mechanical screens on polluted drains.
2/4	Measures should be implemented to prevent the growth of water hyacinth in the Mula River.	- The Municipal Corporation is taking due precautions to prevent the growth of water hyacinth in the Mula River. In the event of any growth, immediate action is taken to remove the water hyacinth.



Sr. No.	Point	Action Taken by PCMC
2/5	Identify and rejuvenate natural springs and streams along the banks of the Mula River between Wakad and Sangvi.	- Under the Mula River Rejuvenation Project, geologists have been appointed, and through them a project report has been prepared for the rejuvenation of wetlands, riparian zones, springs, dug wells, and borewells, as well as for the restoration of drains. Accordingly, implementation under the River Rejuvenation Project is currently in progress.
2/6	Reuse of treated water from the sewage treatment plants.	- Treated water from the Pimple Nilakh Sewage Treatment Plant is being used for municipal public toilets and gardens. - Furthermore, in the future, water treated through tertiary treatment will be used for non-potable purposes such as gardening, road washing, vehicle washing, etc.
2/7	Ensure that the sewage treatment plant at Pimple Nilakh is operated and maintained in accordance with CPCB standards.	- Phase II of the Sewage Treatment Plant at Pimple Nilakh has been newly constructed, where sewage is treated using tertiary treatment. Additionally, both Phase I and Phase II of the Pimple Nilakh Sewage Treatment Plant are operated in compliance with CPCB standards. The quality of treated water is monitored daily at the plant.
2/8	Removal of the coffer dam near the Aundh-Sangvi (D-Mart) Bridge.	- The said coffer dam was constructed by the Pune Municipal Corporation, and the necessary action at the said location has been carried out by them.
3	All encroachments/interventions and constructions carried out in the riverbed and along the riverbanks, as mentioned in the Joint Committee's report, shall be removed within a period of four months.	- Through the 'D' Ward Office of the Pimpri Chinchwad Municipal Corporation, all encroachments and constructions along the banks of the Mula River within the municipal limits have been removed.
4	Baner STP shall be upgraded as per the CPCB Guidelines within a period of six months.	- Related to Pune Municipal Corporation.

4. Thus the Answering Respondent submits that all the compliances have been done by it and this Hon'ble Tribunal may be pleased to dispose of the present Execution Application. A copy of the Photographs of the compliances are hereto Annexed and marked as **Annexure-1**.

S. Sheth

Adv for Respondent No 6

Respondent No 6

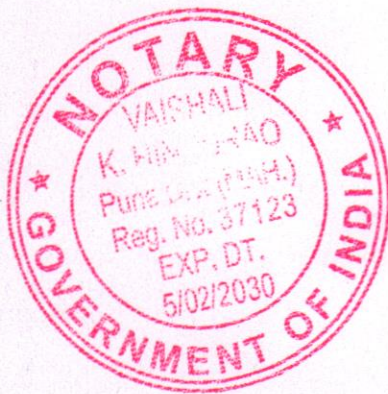
Solemnly Affirmed at Pimpri, Pune

(Yogesh Alhat)

Executive Engineer

On this 17th Day of June 2026

Pimpri Chinchwad Municipal Corporation



BEFORE ME
Vaishali K. Hindurao
 ADV. VAISHALI K. HINDURAO
 NOTARY GOVT. OF INDIA
 Tapkiranagar, Kalewadi, Pimpri, Pune-17
 17-06-2026

Annexure -1

A) CCTV Camera





GPS Map Camera

Pimpri-Chinchwad, Maharashtra, India

HRC5+G37, Bharat Electronics Colony, Pimple Nilakh, Pimpri-Chinchwad,
Maharashtra 411027, India

Lat 18.570887°

Long 73.808154°

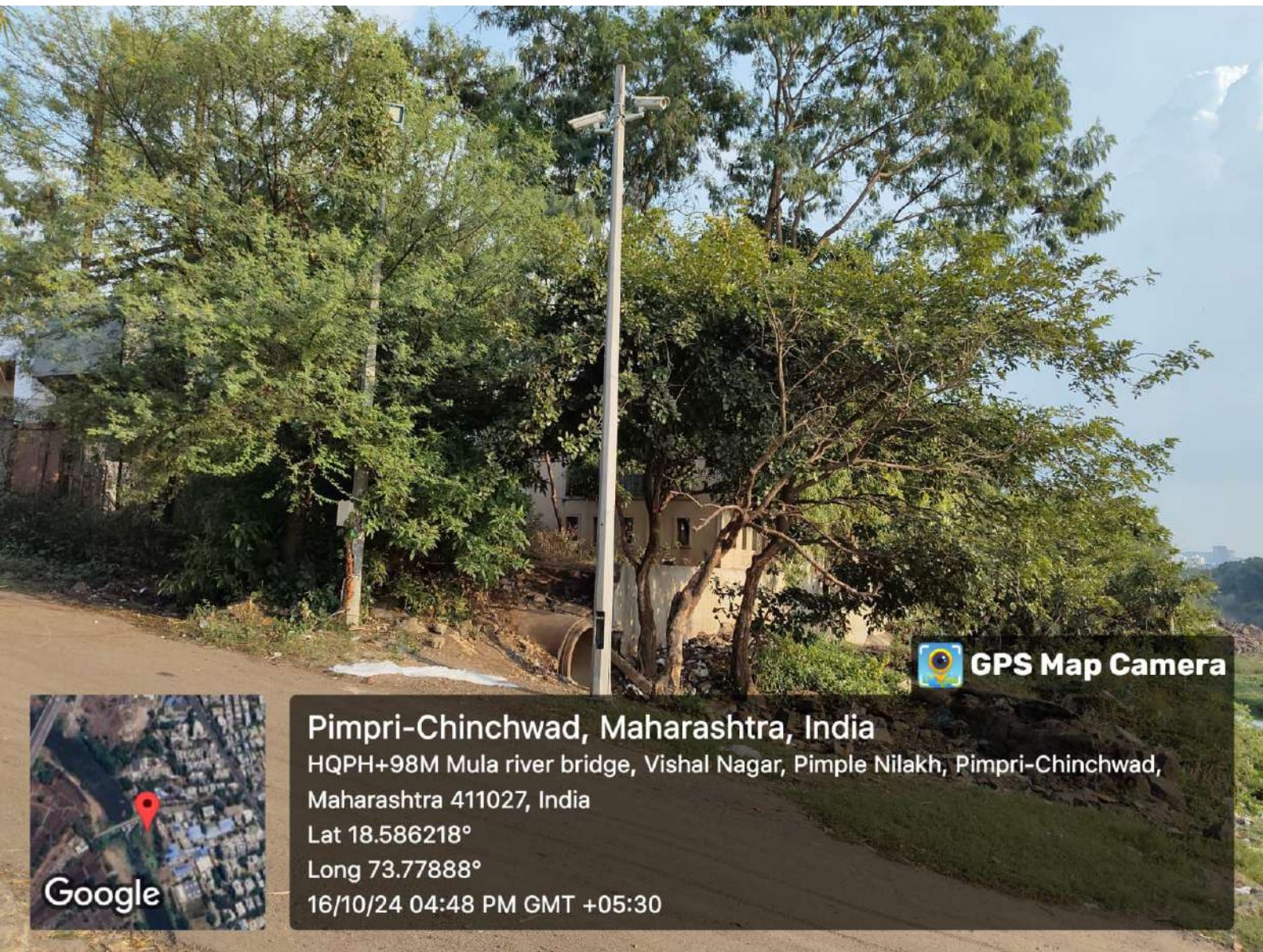
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Google





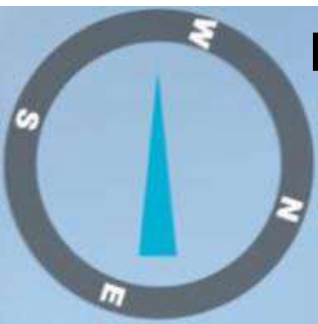












B) Bridge Fencing



Oct 2, 2024 11:35:31 AM

251° W

Baner

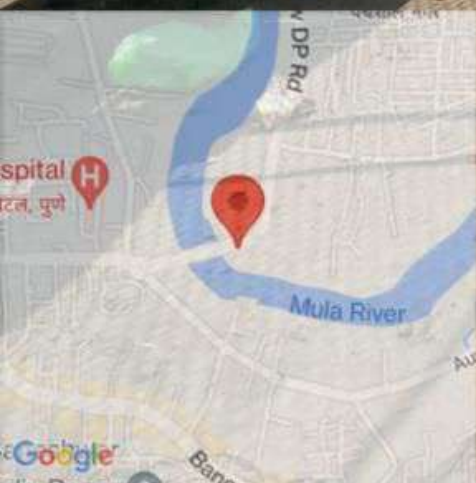
Pune Division

Maharashtra

Altitude: 488.3m

Speed: 0.0km/h

Index number: 6021



570



Oct 2, 2024 11:03:23 AM

330° NW

Pimple Nilakh

Pimpri-Chinchwad

Pune Division

Maharashtra

Altitude: 490.8m

Speed: 0.0km/h

Index number: 6008





1 February 2023 at 5:44:11 PM

N 18° 34' 9", E 73° 49' 3"

160° S

Pimpri Chinchwad, Old Sangvi College Road

Altitude: 554.8 meter

Speed: 0.4 km/h

572

1 February 2023 at 4:56:49 PM

N 18° 34' 26", E 73° 49' 58"

314° NW

Chinchwad Dapodi, Raja Harichandra Path

Altitude: 552.8 meter

Speed: 0.4 km/h





Oct 2, 2024 11:58:01 AM

207° SW

Old Sangvi

Pimpri Chinchwad

Pune Division

Maharashtra

Altitude: 494.5m

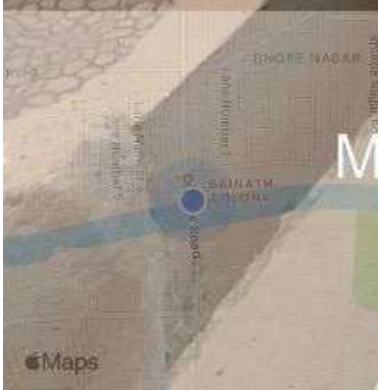
Speed: 0.0km/h

Index number: 6044



1 February 2023 at 5:49:00 PM
N 18° 34' 2", E 73° 48' 42"
340° N

MH,Pune,Sidharth Nagar,SH 56
Altitude:556.1meter
Speed:1.6km/h





Oct 2, 2024 11:42:22 AM

14° N

2 Aundh - Baner Link Road

Baner

Pune Division

Maharashtra

Altitude:494.5m

Speed:0.0km/h

Index number: 6029